

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. II

Service Tax Appeal No.70955 of 2018

(Arising out of Order-in-Appeal No.189-190/ST/ALLD/2018 dated 26.03.2018
passed by Commissioner (Appeals) CGST & Central Excise, Allahabad)

Shri Vinod Kumar Mishra, Director

.....Appellant

(129, Manohar Nagar Barra-2,
Barra, Kanpur Nagar-208027)

VERSUS

Commissioner of Central Excise &

CGST, Kanpur

....Respondent

(38, M.G. Marg, Civil Lines, Allahabad-211001)

APPEARANCE:

Request for adjournment, for the Appellant

Smt Chitra Srivastava, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)
HON'BLE MR. ANGAD PRASAD, MEMBER (JUDICIAL)**

DATE OF HEARING : 14.07.2025
DATE OF DECISION : 14.07.2025

This Appeal is dismissed. For order, see order of the date in
Service Tax Appeal No.70954 of 2018.

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

**(ANGAD PRASAD)
MEMBER (JUDICIAL)**

akp